

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

**DISTRICT JUDGES – Promotions, Transfers and Postings of District Judges – ORDERS - ISSUED.**

**ROC.NO.5701/2015-B.SPL.**

**NOTIFICATION NO.1131-B.SPL.**

**DATED:22.09.2015.**  
**READ:**

1. G.O.Ms.No.17, Law (L.A & J – SC.F) Department, Government of Andhra Pradesh, dated 01.08.2015.
2. G.O.Ms.No.42 Law (L.A & J – SC.C) Department, Government of Telangana, dated 04.09.2015.

**The High Court is pleased to order the following Transfers and Postings of District Judges:-**

**I**

The Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the year 2014, vide G.O.Ms.No.17, Law (L.A & J – SC.F) Department, dated 01.08.2015 by the Government of Andhra Pradesh, and G.O.Ms.No.42 Law (L.A & J – SC.C) Department, Government of Telangana, dated 04.09.2015 issued in respect of the officers working in the State of Telangana, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective new posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI T.RAGHURAM, Senior Civil Judge, Kadapa.	Judge Family Court-cum-IV Addl. District and Sessions Judge KURNOOL	Addl. Senior Civil Judge, Kadapa	Judge Family Court-cum-IV Addl. District and Sessions Judge KURNOOL

2.	SRI MOHD. BANDE ALI, Prl. Senior Civil Judge, Nizamabad.	Presiding officer, WAKF TRIBUNAL HYDERABAD.	His post and also the post of Addl. Senior Civil Judge (FTC) Nizamabad at Armoor to Secretary, District Legal Services Authority, Nizamabad.	X Addl. Chief Judge, CCC, Hyderabad
3.	SRI N.RAMESH BABU, Prl. Senior Civil Judge, Gudiwada, Krishna District.	XII Additional District and Sessions Judge. VIJAYAWADA.	Addl. Senior Civil Judge, MACHILIPATNAM	VIII Additional District and Sessions Judge. VIJAYAWADA.
4.	SMT. KOKA RADHA DEVI, Chief Metropolitan Magistrate, Hyderabad.	Judge, Family Court, MAHABOONNAGAR	III Addl. Chief Metropolitan Magistrate, Hyderabad	Special Judge for trial of cases under SCs and STs (POA) Act cum Additional District Judge, Mahabubnagar
5.	SRI V.V.SRINIVASA MURTHY, Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Judge, Family Court cum VI Additional District and Sessions Judge, KADAPA	I Addl. Chief Metropolitan Magistrate, Vijayawada.	I Additional District and Sessions Judge KADAPA
6.	SRI V.NIRANJAN RAO, Senior Civil Judge, working as Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	IV Additional District and Sessions Judge, L.B.NAGAR. Ranga Reddy District	Prl. Senior Civil Judge, L.B.Nagar, Rangaeddy District.	III Additional District and Sessions Judge, L.B.NAGAR. Ranga Reddy District
7.	SRI S.VENKA- TESWARA PRASAD, Prl. Senior Civil Judge, Ongole, Prakasam District.	XV Additional District and Sessions Judge NUZVID Krishna District	Addl. Senior Civil Judge, Ongole.	Chairman, Co- operative Tribunal, VIJAYAWADA
8.	SRI A.PARDHA SARATHI, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.	Judge, Family Court cum V Additional District and Sessions Judge. VISAKAPATNAM	Addl. Senior Civil Judge, Gajuwaka.	Judge, Family Court cum V Additional District and Sessions Judge, Visakhapatnam

9.	SRI K.SUDHAKAR, Senior Civil Judge, Nandikotkur, Kurnool District.	Special Judge for SPE and ACB Cases Cases cum Additional District and Sessions Judge, KURNOOL	Pri. Senior Civil Judge, Kurnool.	Judge Family Court-cum-IV Addl. District and Sessions Judge KURNOOL
10.	SRI T.MURALIDHAR, Senior Civil Judge, Siricilla, Karimnagar District	Presiding Officer, Industrial Tribunal-I HYDERABAD	Senior Civil Judge, Jagtial,	Presiding Officer, Industrial Tribunal-I HYDERABAD along with FAC of Chairman, I.T-II and Additional I.T., and Presiding Officer, State Transport Appellate Tribunal, Hyderabad and will be in full additional charge of the said posts, until further orders.
11.	SMT. B.MANJARI, Pri. Senior Civil Judge, Rajahmundry, East Godavari District.	Judge, Family Court - cum-XII Additional District and Sessions Judge. GUNTUR	I Addl. Senior Civil Judge, Rajahmundry.	II Additional District and Sessions Judge. GUNTUR
12.	SRI K.JAYA KUMAR, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	XIII Additional District and Sessions Judge, NARASARAO PET Guntur District	IV Addl. Chief Metropolitan Magistrate, Vijayawada.	III Additional District and Sessions Judge, Guntur
13.	SRI P.KASI VISWESWARA RAO, Senior Civil Judge, Khammam.	XXV Additional Chief Judge, City Civil Court, Hyderabad	Secretary, District Legal Services Authority, Khammam.	XXIV Additional Chief Judge. CCC, HYDERABAD
14.	SRI N.SRINIVASA RAO, Chief Metropolitan Magistrate, Visakhapatnam.	XIII Additional District and Sessions Judge, Gajuwaka, Visakhapatnam District	I Addl. Chief Metropolitan Magistrate, Visakhapatnam	X Additional District and Sessions Judge ANAKAPALLE

15.	SRI Y.PARUSURAM, Senior Civil Judge, Ramachandrapuram, East Godavari District.	V Additional District and Sessions Judge, RAJAHMUNDRY East Godavari District.	III Addl. Senior Civil Judge, Kakinada.	Judge., Family Court, RAJAHMUNDRY
16.	SRI V.SRINIVAS, Addl. Judge, City Small Causes Court, Hyderabad.	XXVII Additional Chief Judge, City Civil Court, Secunderabad	VII Addl. Judge, City Civil Court, Hyderabad.	XXVII ACJ, CCC Secunderabad
17.	SRI P.RANJAN KUMAR, Senior Civil Judge, Karimnagar.	II Additional District and Sessions Judge. JAGITIAL. Karimnagar District	Addl. Senior Civil Judge, Karimnagar	I Additional District and Sessions Judge. Karimnagar
18.	SRI K.SRINIVASA RAO, I Addl. Chief Metropolitan Magistrate, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA) Act- cum-VII Additional District and Sessions Judge, L.B.NAGAR, Ranga Reddy District.	IV Addl. Chief Metropolitan Magistrate, Hyderabad	Special Judge for trial of cases under SCs and STs (POA) Act- cum-VII Additional District Judge, L.B.Nagar, R.R.District.
19.	SRI C.VENKATESH, Senior Civil Judge, Peddapalli, Karimnagar District.	IX Addl. Chief Judge, City Civil Court, Hyderabad	His post and also the post of Senior Civil Judge, Manthani to Secretary, District Legal Services Authority, Karimnagar	XI Additional ACJ, CCC, HYDERABAD
20.	SRI B.V.L.N. CHAKRAVARTHY, Additional Chief Metropolitan Magistrate for trial of Satyam Scam Cases, Hyderabad.	III Additional Special Judge for CBI cases. HYDERABAD.	Chief Metropolitan Magistrate, Hyderabad	Principal Special Judge for CBI cases. HYDERABAD
21.	SRI S.V.V.NATHA REDDY, Senior Civil Judge, working on Other Duty as Assistant Director, Andhra Pradesh Police Academy, Hyderabad.	Recalled to State Judicial Service and posted as VIII Additional District and Sessions Judge, L.B.NAGAR. Ranga Reddy District	Get himself relieved from his post.	Chairman, LRAT-cum-II Additional District and Sessions Judge, L.B.NAGAR.

22.	SRI V.VARA PRASAD, Senior Civil Judge, Nagarkurnool, Mahabubnagar District.	XIV Additional District and Sessions Judge, L.B.NAGAR. Ranga Reddy District (New Court)	Senior Civil Judge, Wanaparthy.	Assume charge in consultation with the District Judge, Ranga Reddy
23.	SRI SHAIK RAZAK- UZ-ZAMA, Senior Civil Judge, Sangareddy, Medak District.	CHAIRMAN, LRAT - cum-II Additional District and Sessions Judge, SURYAPET Nalgonda District	Secretary, District Legal Services Authority, Sangareddy.	I Additional District and Sessions Judge, Nalgonda
24.	SRI T.VENUGOPALA RAO, Prl. Senior Civil Judge, Visakhapatnam.	Judge, Additional Family Court, VISAKAPATNAM	I Addl. Senior Civil Judge, Visakhapatnam	Sri K.Surya Rao, Judge, Additional Family Court, Visakhapatnam
25.	SRI T.MALLIKARJUNA RAO, Senior Civil Judge, Narsapur, West Godavari District.	VI Additional District and Sessions Judge. MACHALIPATNAM Krishna District	Senior Civil Judge, Tanuku.	X Additional District and Sessions Judge, Machilipatnam.
26.	SRI G.GOVINDA KESAVA RAO, Senior Civil Judge, Bhimavaram, West Godavari District.	IV Additional District and Sessions Judge TANUKU W.G.District.	Senior Civil Judge, Tadepalligudem	III Additional District and Sessions Judge, Bhimavaram
27.	SRI K.RAVINDER REDDY, Senior Civil Judge, Bhongir, Nalgonda District.	IV Addl. Metropolitan Sessions Judge, HYDERABAD	Senior Civil Judge, Nalgonda.	Sri Sambasiva Rao Naidu, IV Addl. MSJ HYDERABAD
28.	SRI B.B.NAGENDRA RAO, Senior Civil Judge, Sompeta, Srikakulam District.	Chairman, Permanent Lok Adalat, ONGOLE.	Prl. Senior Civil Judge, Srikakulam	Assume Charge in consultation with the Principal District and Sessions Judge. Ongole
29.	SRI D.VENKATA RAMANA. Prl. Senior Civil Judge, Kakinada, East Godavari District.	VII Addl. District and Sessions Judge, (FTC) KAKINADA E.G.District.	I Addl. Senior Civil Judge, Kakinada.	VI Additional District Judge, Kakinada

30.	SRI G.SREENI VASULU, VII Addl. Chief Metropolitan Magistrate, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-VI Addl. Metropolitan Sessions Judge, Secunderabad	XVI Addl. Chief Metropolitan Magistrate, Hyderabad	Additional Sessions Judge for Trial of Communal Offences-cum-VII Additional M.S.J., Hyderabad
31.	SRI B.GAUTHAM PRASAD, Senior Civil Judge, Gurazala, Guntur District.	Judge, Family Court -cum-III Additional District and Sessions Judge. SRIKAKULAM	Prl. Senior Civil Judge, Narsaraopet.	Principal District and Sessions Judge. SRIKAKULAM
32.	SMT.K.SAILAJA, II Addl. Chief Metropolitan Magistrate, Hyderabad.	XII Additional Chief Judge, City Civil Court, Secunderabad (New Court)	VI Addl. Chief Metropolitan Magistrate, Hyderabad.	Assume Charge in consultation with the Chief Judge, CCC, Hyderabad

## II

The District Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations/posting places and take charge of their respective posts from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1	SRI CH. VIJAYA MOHAN I Additional District and Sessions Judge, Medak at Sangareddy	Prl. District and Sessions Judge, Khammam.	Prl. District and Sessions Judge, Medak at Sangareddy	Judge, Family court KHAMMAM
2	SMT. C.SUMA LATHA, I Additional District and Sessions Judge, Ananthapur	Prl. District and Sessions Judge, Kurnool.	Prl. District and Sessions Judge, Ananthapur	Shall take charge of her post on the Afternoon of 30.09.2015 from Sri R.Murali.
3	SMT. G. UDAYA GOURI Judge Family Court, L.B.Nagar, Rangareddy District	Chairman, Permanent Lok Adalat, HYDERABAD.	On relief by her successor	Chief Judge, CCC, Hyderabad

4	SRI SAMBASIVA RAO NAIDU, IV Addl. Metropolitan Sessions Judge, Hyderabad	Chairman, Permanent Lok Adalat, L.B.Nagar Rangareddy District,	On relief by his successor	Chairman, Permanent Lok Adalat, RangaReddy District.
5	SRI K.RAMESH Chairman, Permanent Lok Adalat, RangaReddy District	Judge Family Court, L.B.Nagar, Rangareddy District.	On relief by his successor.	Judge Family Court, LB Nagar Rangareddy District.
6	SRI P.V.RAMANA RAYALU Chairman, Industrial Tribunal – I Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad	On relief by his successor	Chief Judge, CCC, Hyderabad
7	SRI CH. RAMESH BABU Special judge for trial of cases and under SCs and STs (POA) Act-cum-VII AD&SJ. R.R.Dist.	Presiding Officer, Labour Court-I, Hyderabad	On relief by his successor	Chairman, Industrial Tribunal-I, Hyderabad. He shall be in FAC of Presiding Officer, Labour Courts-II and III, until further orders.
8	SRI K.SANGA REDDY XXVII Addl. Chief Judge, City Civil Court, Secunderabad.	III Addl. Chief Judge, City Civil Court, Hyderabad	On relief by his successor	X Additional Chief Judge, CCC, Hyderabad
9	Sri P.Subramanya Kumar, II Addl. District and Sessions Judge, Proddatur, Kadapa District	I Additional District and Sessions Judge, ANANTHAPUR	Family Court cum VI Additional District and Sessions Judge KADAPA	The officer shall take charge of his post after 30.09.2015 from Pri. District and Sessions Judge, Anantapur.
10	Smt. S. Premavathi Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.	I Additional District and Sessions Judge, Kurnool	On relief by her successor	Special Judge for trial of Cases under SCs and STs (POA) Act-cum-VI Additional District Judge, KURNOOL

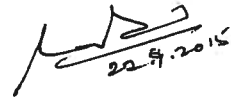
11	Sri Mohd. Nurullah Ghori VI Additional District and Sessions Judge, Siddipet	Chairman, Permanent Lok Adalat, NIZAMABAD	VIII Addl. District and Sessions Judge, Medak.	He shall take charge of the new post in consultation with the Pri. District and Sessions Judge, NIZAMABAD
12	Sri N.Narasing Rao IV Additional District and Sessions Judge, VISAKAPATNAM	Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, VISAKAPATNAM	On relief by his successor	On relief by his successor, will regularly assume charge as M.S.J-cum-I Addl. D.J., Viskhapatnam.
13	Sri G.Gopi, Judge, Family Court, VISAKAPATNAM	IV Additional District and Sessions Judge, VISAKAPATNAM	On relief by his successor	Sri N.Narasing Rao, IV Additional District and Sessions Judge, Visakhapatnam
14	Sri K.Surya Rao Judge, Additional Family Court, VISAKAPATNAM	Spl. Judge for SPE and ACB Cases- cum-III Additional District and Sessions Judge, VISAKAPATNAM	On relief by his successor.	XII Additional District and Sessions Judge, Visakhapatnam
15	Sri A.Hari Haranatha Sarma, Chairman, LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District	I Addl. District and Sessions Judge, Eluru, West Godavari District	Sri Y. Lakshmana Rao.	shall take charge of his post immediately from Sri Y. Lakshmana Rao.
16	Sri Y.Lakshmana Rao, I Addl. District and Sessions Judge, Eluru, West Godavari District	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District	Sri A.Hari Haranatha Sasrma.	shall take charge of his post immediately from Sri A.Hari Haranatha Sasrma.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

NOTE: 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.



2. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
3. The Officer viz., Sri P.Subramanya Kumar is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present stations at his request.
4. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
20.9.2015

**REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The **Registrars, and District Judge (Enquiries)**, High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
13. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

**14. THE I ADDL. DISTRICT JUDGES:**

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Hyderabad.

**16. THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

17. The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad

**18. THE EDITORS:**

1. THE HINDU, HYDERABAD.
2. THE DECCAN CHRONICLE, SECUNDERABAD
3. THE NEW INDIAN EXPRESS, HYDERABAD
4. THE EENADU, HYDERABAD
5. THE VAARTHA, HYDERABAD.
6. THE ANDHRA JYOTHI. HYDERABAD.
7. THE SIASAT, HYDERABAD
8. The Sakshi, Hyderabad
9. The Namasthe Telangana, Hyderabad.
10. THE JANATHA DAILY, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.